

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH

AT HYDERABAD

OA.1028/97

dt.14-8-97

Between

K. Seetharamudu : Applicant

and

1. Sr. Supdt. of Post Offices
Vijayawada Divn.
Vijayawada 520001

2. Director of Postal Services
Vijaywada Region
Vijayawada 5200002 : Respondents

Counsel for the applicant : Krishna Devan
Advocate

Counsel for the respondents : N.R. Devaraj
Sr. CGSC

CORAM

HON. MR. H. RAJENDRA PRASAD, MEMBER (ADMN.) *9/16*

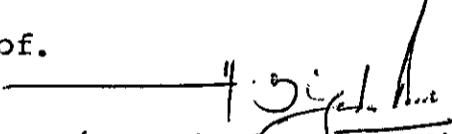
Order

Oral order (per Hon. Mr. H. Rajendra Prasad, Member (Admn))

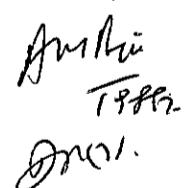
Heard Mr. Krishna Devan for the applicant who is aggrieved about non-sanction of provisional pension under the provisions of Rule 69 of CCS Pension Rules and the Government of India instructions thereunder. Mr. N.R. Devaraj for the respondents present.

2. The applicant is seen to have made no representation to any of the respondents and has come to the Tribunal straightaway without exhausting any of the normal avenues open to him. This OA cannot therefore be entertained. He may submit a proper representation to his immediate competent superior authority and the latter shall take an appropriate decision within two weeks of the receipt of such representation in his office and communicate the same to the applicant.

3. Thus the OA is disposed of.


(H. Rajendra Prasad)
Member (Admn.)

Dated : August 14, 97
Dictated in Open Court


Amrit
Prasad
Dra.

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(19)

OA. 1028/97

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To,

The Senior Superintendent of Post Offices, vijayawada, Division.
vijayawada-520001.

2. The Director of Postal Services, vijayawada, Region,
vijayawada-520002.
3. One Copy to Mr.Krishna Devan, Advocate, CAT., Hyderabad
4. One Copy to Mr.N.R.Devaraj, Dr.CUSC., CAT., Hyderabad.
5. One Copy to Mr.H.H.R.P. (Mem-A) .CAT., Hyderabad.
6. One Copy to Mr.D.R.(J).CAT., Hyd-.
7. One spare Copy.

case
si (8/97)
c.c. - today

I COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

19/8/97

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 14 - 8 - 1997

~~ORDER~~ / JUDGMENT

M.A/R.A./C.A. No.

O.A.No.

in

1028

97

T.A.No.

(w.p.)

Admitted and Interim Directions

Issued.

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn.

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm

